

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 21st April, 2017

No. 155A: On being relieved of his present assignment, the services of Sri Surendra Prasad Pandey, Principal Judge, Family Court, Jehanabad are placed at the disposal of the State Government in the Department of General Administration, Patna on his appointment as Registrar, State Commission, Consumer Protection, Bihar, Patna on deputation basis for a maximum period of three years.

By order of the High Court,

Sd/- P.C. Jaiswal
Registrar General

Memo No. 27188 / Dated, Patna, the 21st April, 2017
P.F. IX-100-2006

Copy forwarded to Sri Surendra Prasad Pandey, Principal Judge, Family Court, Jehanabad, with a direction to make over charge of his present office at Jehanabad immediately on receipt of the notification of the State Government in the Department of General Administration, Patna placing his services at the disposal of the Food and Consumer Protection Department, Government of Bihar, Patna as also the notification of the Food and Consumer Protection Department, Government of Bihar, Patna appointing him as Registrar, State Commission, Consumer Protection, Patna and to join his new assignment soon thereafter.

By order of the High Court,

Sd/- P.C. Jaiswal
Registrar General

Memo No. 27189-205 / Dated, Patna, the 21st April, 2017

Copy forwarded to the Principal Secretary, General Administration Department, Government of Bihar, Patna with reference to his department's Notification No. 2909 dated 30.03.2017 / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / Hon'ble Chairman, State Commission, Consumer Forum, Patna / Principal Secretary, Food and Consumer Protection Department, Government of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar-I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / District & Sessions Judge, Jehanabad / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C Statistical Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

By order of the High Court,

Registrar General